

(c) No specific complaint has been received in this regard.

(d) Does not arise.

[*Translation*]

Cases filed in court by employees of State Bank of Indore

3770. SHRI RAJ KUMAR RAI: Will the Minister of LABOUR be pleased to state:

(a) the State-wise details of the number of cases filed by the employees of the State Bank of Indore against the Bank management in Assistant Labour Commissioner (Central) Labour Court, since 1987 till date; and

(b) the number of cases decided and how many of them were decided in favour of the employees?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY): (a) and (b). Information is being collected from the field offices located in various parts of the country and will be laid on the Table of Lok Sabha.

[*English*]

Committee to identify drugs for control of Diseases

3771. SHRI RAJ KUMAR RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have appointed an expert Committee to identify the drugs needed for the control of diseases under the National Health Programme;

(b) if so, the names of the programmes for which drugs will be identified by the committee;

(c) by when the Committee is expected to submit its report; and

(d) the terms of reference of the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a), (c) and (d). This Ministry has constituted an Expert Committee to review the list of drugs which figure under Category I of Drug Prices Control Order, 1987. The Committee has since submitted its report on 8.11.1988.

(b) The Committee was provided with a list of eleven National Health Programmes identified by the Ministry so far. These are:

1. National Malaria Eradication Programme.
2. National T.B. Control Programme.
3. National Filariasis Control Programme.
4. National Programme for prevention of visual impairment and control of blindness.
5. Diarrhoeal Diseases Control Programme.
6. National Goitre Control Programme.
7. STD Control Programme.
8. Universal Programme on Immunisation.
9. National AIDS Control Programme.
10. National Leprosy Eradication Programme and

11. National Family Welfare Programme including Mother and Child health.

Imprisonment of women from Kerala in Qatar

3772. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that 32 women from Kerala have been imprisoned in Qatar after they were sent to that country for jobs by the overseas recruiting agents with forged/illegal documents; and

(b) if so, the steps taken or proposed to be taken by Government to secure their release and repatriation?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY): (a) and (b). The Indian Embassy, Doha (Qatar) received reports that during the year 1988, about 9 Indian women from Kerala have been imprisoned in Qatar for travelling on passport obtained in assumed/changed names. As a result of vigorous efforts made by the Mission, 5 of them have already been repatriated this year from time to time and in respect of remaining 4, confirmation of their Indian nationality through the concerned District authorities is being obtained.

Development Schemes in Bombay

3773. DR. DATTA SAMANT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the progress of work of the each of the development schemes carried out in Bombay, financed from the Prime Minister's 100 crore grant;

(b) the approximate period required for completion of each scheme; and

(c) the amount disbursed so far and whether Government have sanctioned any additional amount?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) As per progress report ending June, 1988, under slum upgradation programme 43 slum pockets have been identified out of which work in 15 slum pockets has been commenced. Under Dharavi Development Project, 38 slum pockets have been identified including relocation of slums. Community development work has been started in 38 pockets and the same has been completed in 12 pockets and three schemes for reconstruction have been taken in hand. As regards off-site infrastructure, the work of deepening and clearing the Mithi River has been completed. Under urban renewal scheme, work on 16 schemes was started and out of them work of 6 buildings has been completed and 10 schemes are in progress. Out of 742 tenements under transit camp accommodation at Vinoba Bhave Nagar, Kurla, 336 tenements have been completed and one more transit camp work consisting of 624 tenements has been taken in hand.

(b) and (c). The actual implementation of the projects is done by the State Govt. An amount of Rs. 30 crores has been released already to the State Govt. and the balance amount is likely to be provided during the 7th Plan, subject to adequate progress of implementation.

Export of handloom items from North Eastern States

3774. SHRI N. TOMBI SINGH: Will the Minister of TEXTILES be pleased to state:

(a) whether the handloom products of the North Eastern States like Manipur Assam are earning foreign exchange through organised exports,